

Constitution of India, its programme of allotment is administered by the respective State Governments. The rules pertaining to land allotment to Scheduled Castes and Scheduled Tribes are framed by the concerned State Government, keeping in view the problems and priorities prevalent in their States. A summary of Land Allotment Rules of different State Government is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-52/71].

**Terminal Tax for Pilgrims and Tourists  
Visiting Jagdish and Baidyanathdham  
(Deoghar) on Eastern Railways**

43. SHRI SHIVA CHANDIKA . Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Jagdish and Baidyanathdham (Deoghar) in District Santhal Parganas, Bihar, are visited by a large number of pilgrims and tourists on all the religious festivals throughout the year ;

(b) whether a proposal for imposition of terminal tax for Jagdish and Baidyanathdham (Deoghar) has been pending with his Ministry since long ; and

(c) if so, whether Government have now agreed to impose terminal tax at Jasidih and Baidyanathdham (Deoghar) to enable the Jasidih NAC, Deoghar Municipality and Lodging House Committee to bring improvement in the sanitary conditions and to provide better amenities to the visiting pilgrims and tourists ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) to (c). The net proceeds of any terminal tax levied under the Terminal Tax on Railway Passengers Act, 1956, on passengers carried by railway from or to places of pilgrims, etc., are credited to the State Government as provided under Article 269(i) of the Constitution. The levy of this tax is therefore considered only if it is sponsored by the concerned State Government. No proposal for the levy of a terminal tax on Railway passengers visiting Jasidih and Baidyanathdham (Deoghar) has been received in the Ministry of Railways from the State Government.

**Express Train between Varanasi and  
Baidyanathdham via Gaya**

44. SHRI SHIVA CHANDIKA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large number of pilgrims and tourists who visit Varanasi, Gaya and Baidyanathdham experience great difficulty for want of convenient through trains between these stations and they sometime become victims of undesirable elements at Gaya and Kiul stations at the time of changing the trains ;

(b) whether Government propose to introduce an Express train between Varanasi and Baidyanathdham via Gaya and Kiul for the convenience of the travelling public ; and

(c) whether Government propose to divert the present Lucknow-Howrah Express train via Gaya and Kiul immediately instead of Patna and Kiul ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No.

(b) No.

(c) No.

**Manufacture of Tractors by HMT**

46. SHRI R. R. SINGH DEO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Hindustan Machine Tools Ltd has submitted a proposal to set up a factory for manufacturing tractors ;

(b) if so, the details of the proposal ;

(c) the reaction of Government in this regard ; and

(d) to what extent it is likely to ease the supply position of tractors in the country ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) to (c). Hindustan Machine Tools Ltd., have been granted a letter of intent on 25th July, 1970 for undertaking the manufacture of Zetor-2011/2511 (20-HP) tractors for a capacity of 12,000 Nos. per annum in their existing unit at Pinjore (Haryana) in collaboration with M/s. Motokov of Czechoslovakia.

(d) At present there is no indigenous production of 20-HP tractors for which there is definite demand in the country. The production by Hindustan Machine Tools is expected to meet about half the demand for tractors in this range.

**Recruitment of Judicial Members in the All India Income Tax Appellate Tribunal**

47. SHRI N. K. SANGHI : Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 4705 on the 15th December, 1970 and state :

(a) whether the selection to the posts of Judicial Members in the Income-Tax Appellate Tribunal has since been finalised ; and

(b) if so, whether a statement showing the names of persons who have been selected, along with their qualifications and standing in the profession, would be laid on the Table of the House ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. I.T.—53/71].

**Demand for Financial Assistance by Mysore State Khadi and Village Industry Board for Manufacture of Household Utensils**

48. SHRI D. S. AFZALPURKAR : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Mysore State Khadi and Village Industry Board has approached the Khadi and Village Industries Commission to finance the establishment of two aluminium units for the manufacture of household utensils in the State ; and

(b) if so, the decision taken in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) Yes, Sir.

(b) The Commission, in its budget allocation for the State Khadi and Village

Industries Board for 1970-71, has made a total provision of Rs. 1.20 lakhs for establishment of two units.

**Scooter Plants in States**

49. SHRI D. S. AFZALPURKAR : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number and names of the States where scooter plants have been set up ; and

(b) the average percentage of production at these plants during the last three years, yearwise ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MO'NUL HAQUE CHOUDHURY) : (a) and (b). There are four plants manufacturing scooters in the organised sector in the country. The names of the States, the number of plants in each State with the average percentage of production at these plants during the last three years are as under

Name of the State	No. of Plants	Percentage of production		
		1968	1969	1970
Maharashtra	2	98.5%	99.1%	98.5%
Tamil Nadu	1	01.5%	00.7%	00.3%
Haryana	1	Nil	00.2%	01.2%

In addition, a unit in the small scale sector in Kerala State is also producing scooters. Their production is, however, negligible.

**Loss to Railways due to violence in Mysore State**

50. SHRI D. S. AFZALPURKAR : Will the Minister of RAILWAYS be pleased to state :

(a) the loss sustained by the Railways due to violence in Mysore State on the issue of border dispute between Maharashtra and Mysore during the last three years, yearwise ; and

(b) the steps taken by Government to recover it ?